

## STATEMENTS BY MINISTERS

### Status of implementation of recommendations/observations contained in the 40th Report of the Department-related Parliamentary Standing Committee on Coal, Mines and Steel

इस्पात मंत्रालय में राज्य मंत्री; तथा ग्रामीण विकास मंत्रालय में राज्य मंत्री (श्री फग्गनसिंह कुलस्ते): महोदय, मैं इस्पात मंत्रालय की अनुदान मांगों (2023-24) के संबंध में विभाग-संबंधित कोयला, खान और इस्पात संबंधी संसदीय स्थायी समिति के 40<sup>वें</sup> प्रतिवेदन में अंतर्विष्ट सिफारिशों/समुक्तियों के कार्यान्वयन की स्थिति के संबंध में वक्तव्य सभा पटल पर रखता हूँ।

### Status of implementation of recommendations/observations contained in the 30th and 38th Reports of the Department-related Parliamentary Standing Committee on Coal, Mines and Steel

रेल मंत्रालय में राज्य मंत्री; कोयला मंत्रालय में राज्य मंत्री; तथा खान मंत्रालय में राज्य मंत्री (श्री दानवे रावसाहेब दादाराव): महोदय, मैं निम्नलिखित के संबंध में वक्तव्य सभा पटल पर रखता हूँ:-

- (a) Status of implementation of recommendations/observations contained in the 30th Report of the Department-related Parliamentary Standing Committee on Coal, Mines and Steel on Demands for Grants (2022-23) pertaining to the Ministry of Coal.
- (b) Status of implementation of recommendations/observations contained in the 30<sup>th</sup> Report of the Department-related Parliamentary Standing Committee on Coal, Mines and Steel on Demands for Grants (2022-23) pertaining to the Ministry of Coal.

MR. CHAIRMAN: Hon. Members, two notices under Rule 267, received from Shri Syed Nasir Hussain and Dr. Ameer Yajnik, do not merit admittance. ...*(Interruptions)*...

SHRI SYED NASIR HUSSAIN (Karnataka): Sir, what is the subject? ...*(Interruptions)*...

SHRI JAIRAM RAMESH: What is the subject? ...*(Interruptions)*...